# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 3128 ANSWERED ON - 20/08/2025

#### EFFECTIVE DEDUCTION IN TOLL CHARGES

3128. # SMT. MAYA NAROLIYA:

SMT. KIRAN CHOUDHRY:

SHRI BRIJ LAL:

SHRI BABURAM NISHAD:

SHRI NARHARI AMIN:

DR. MEDHA VISHRAM KULKARNI:

SHRI LAHAR SINGH SIROYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the revised method of calculating toll charges under the National Highways Fee (Determination of Rates and Collection) Rules, 2008;
- (b) the key differences between the revised and earlier toll calculation methods;
- (c) the reasons for introducing the new formula; and
- (d) the intended impact of the revised method on toll affordability and transparency for road users?

## **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) The Government has introduced an amendment in the National Highways Fee (Determination of Rates and Collection) Rules, 2008, vide the Gazette amendment Notification No. G.S.R. 437 (E) published on 1<sup>st</sup> July, 2025, as detailed below:

The rate of fee for use of a section of national highway comprising of structure or structures shall be calculated by adding ten times the length of structure or structures, to the length of the section of national highway excluding the length of structure or structures, or five times the total length of section of national highway, whichever is lesser. Provided that the calculation of fee shall not apply to any structure or structures, forming part of national highway, if length of such structure is sixty meters or less and it shall be considered as part of normal length of the section of national highway.

(b) Earlier, the rate of fee for use of standalone structure as well as structure forming part of a linear highway/expressway, were calculated by converting the length of the structure into an equivalent length of highway/expressway by multiplying by a factor of ten;

Now, as per the provision of amended Rules, the rate of fee for use of a section of national highway comprising of structure or structures shall be calculated by adding ten times the length of structure or structures, to the length of the section of national highway excluding the length of structure or structures, or five times the total length of section of national highway, whichever is lesser.

- (c) The revised formula was introduced to ensure a fairer and more equitable user fee for highways sections having higher proportion of structures such as long bridges, tunnels, flyover and elevated corridors.
- (d) The revised method applicable across the country, aims to optimise the user fee charge for sections of the National Highways, where major structures constitute a significant portion of the highway, generally found in urban metropolitan areas to moderate the user fee charge in such sections.

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